

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:407  
ANSWERED ON:12.05.2006  
MONITORING AND VIGILANCE COMMITTEES  
Agarwal Shri Dharendra;Singh Shri Rakesh

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government has issued instructions to the State Governments to set up Monitoring and Vigilance Committees at the Block, District and State levels to monitor and exercise vigilance over implementation of various rural development/employment schemes;
- (b) if so, the States which have followed the instructions;
- (c) the time by which the remaining States are likely to set up such committees;
- (d) whether the Government proposes to issue fresh instructions to the State Governments in this regard; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF RURAL DEVELOPMENT (DR. RAGHUVANSH PRASAD SINGH)

(a) to (e) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. 407 FOR REPLY ON 12.05.2006.

(a) to (e) Instructions have been issued reconstituting Vigilance & Monitoring Committees in all States and districts of the country by the Ministry of Rural Development in October, 2004. With the issue of these instructions all such Committees stand reconstituted. So far 18 States and 340 Districts have held meetings of the Vigilance & Monitoring Committees at least once. Government of India has been constantly reminding the State Government and the Members of Parliament, who are Chairmen/Co-Chairmen of the District Vigilance & Monitoring Committees, for holding of the meetings of the Vigilance & Monitoring Committees regularly.